

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO. 2182  
TO BE ANSWERED ON 14<sup>TH</sup> MARCH, 2023

**FISHING HARBOUR AND LANDING CENTRES**

**2182. SHRI VIJAY KUMAR DUBEY:**

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**  
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details with regard to extension of concessional finance and Kisan Credit Card Facility for fisheries and animal husbandry under Animal Husbandry Infrastructure Development Fund (AHIDF); and
- (b) the details of projects related to enhancement of quality of fishes and export competition, providing state-of-the-art infrastructure and facilities for fishing harbour and landing centres?

**ANSWER**

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) : The Department of Animal Husbandry and Dairying has launched a 'Animal Husbandry Infrastructure Development Fund (AHIDF)' with fund size of Rs. 15000 crore, under which 3% interest subvention is being provided to all eligible entities (individual entrepreneurs, private companies, MSME, Farmers Producers Organizations and section 8 companies) for Six categories such as; (i) the dairy processing and value addition infrastructure, (ii) meat processing and value addition infrastructure, (iii) Animal Feed Plant, (iv) Breed improvement technology and Breed multiplication farm, (v) Setting up of veterinary vaccine and drugs production facilities and (vi) Animal waste of wealth Management (Agri-waste Management). The other feature of the AHIDF includes; (i) loan up to 90% of the estimated/actual project cost, (ii) credit guarantee, (iii) maximum repayment period of 8 years including moratorium of 2 years on principle amount and (iv) availability of convergence facilities etc.

The Government of India in 2018-19 extended the facility of Kisan Credit Card (KCC) to Animal Husbandry and Fishery farmers to help them to meet their working capital needs. Under KCC facility, interest subvention is available for animal husbandry and fisheries farmers @ 2% per annum at the time of disbursement of loan and additional interest subvention @ 3% per annum in case of prompt repayment as Prompt Repayment Incentive.

(b): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented by the Department of Fisheries, Ministry of Fisheries, Husbandry and Dairying, to enhance India's export competitiveness, provides supports for quality fish production, species diversification, promotion of export-oriented species, branding, standards and certification, training and capacity building, creation of post harvest infrastructure with emphasis on seamless cold chain and development of modern fishing harbours and fish landing centers.

Under the PMMSY, a total of 26 fishing harbours and fish landing centres proposals at a total cost of Rs. 2158.65 crore have been approved including modernization and upgradation of existing 8 fishing harbours. In addition, Rs.1271.00 crore has been sanctioned for the construction of 388 ice plant/cold storages, 588 fish feed mill/plants, 179 fish retail markets, 4 State of Art Wholesale fish markets, 6034 fish kiosks including ornamental kiosks and 94 value added enterprise units. Further the Department of Fisheries, Government of India has also sanctioned 20,920 units of post-harvest fish transportation facilities viz., refrigerated (234) and insulated trucks (934), Live Fish Vending Centres (705), auto rickshaws (2783), motor cycles (8237) and bicycles with ice box (8027) at a total cost of Rs. 541.00 crore.

Further, to address the critical infrastructure requirements of fisheries and aquaculture sectors, the Department of Fisheries, GoI during 2018-19 has created the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore to provide interest subvention up to 3% per annum for providing the concessional finance to States/UTs and private sector. Under FIDF, 21 Fishing Harbours to the tune of Rs. 4744.77 crore has been approved for various coastal States namely Tamil Nadu, Andhra Pradesh, Gujarat and Maharashtra.

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